contents, supply of medicines. payappointment of ment of honorarium, additional doctors etc. Their suggestions/recommendations are being implemented. The Government have in most cases already taken action to improve upon the working of the Scheme. Some more steps are being contemplated to improve the Scheme, as suggested in the studies mentioned above. Most of the deficiencies which were noticed by the study teams pertain to the initial period of the Scheme, and with the passage of time and with streamlining of the Scheme. These have declined and it is hoped will disappear that they in .course.

### Plans for Construction of Bungalows in the **President's Estate for Housing Ministers**

\*240. SHRT N. K. P. SALVE; Will the Minister of WORKS AND HOUS-ING AND SUPPLY AND REHABILI-TATION be pleased to state:

- (a) whether Government have prepared any plans for the construction of 40 bungalows in the President's estate at a cost of about Rs. 1.60 crores ior housing Central Ministers; and
- (b) if so, what is the proposed plinth area of each bungalow and what would be the per square foot cost of construction of these bungalows?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) It has been decided to construct smaller houses for Ministers with about 3,000 sq. ft. of living space. Plans for their construction are under preparation.

### Non-Utilisation of imported Fertiliser

t688. SHRI U. R. KRISHNAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that a large quantity of imported fertiliser was not distributed by Government for a

tPreviously Unstarred Question 17 transferred from the 17th July. 1978.

long time resulting in deterioration of its quality; and

to Questions

(b) if so, what are the details in this regard?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) During 1974-75 and 1975-76 large quantum of complex fertilisers various grades had to be imported because of non-availability of adequate quantity of straight nitrogenous fertilisers and high concentration phosphatic fertilisers to the international •market. Unfortunately, some of grades did not find ready market due to high prices, unfamiliarity of farmers about the grades, etc.

Out of 11.33 Iakh tonnes of complex fertilisers imported during these years, the existing stocks are about 4 lakh tonnes. A drive has since been launched to dispose of these fertilisers by the Public Sector Fertiliser Companies through their distribution channels after standardisation. The quality of these stocks, by and large, has not deteriorated. However, substandard stocks will be sold as per the provisions of the Fertiliser (Control) Order

## **Fertilizer Pricing Policy**

- **SHRI** HARKISHAN SURJEET: Will the Minister of AGRI-CULTURE AND IRRIGATION please^ to state:
- (a) whether the Central ment have received any memorandum from the Punjab Government regarding the fertilizers and its pricing policy; and
- (b) if so, what is the reaction of the Central Government thereto?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI **SURJIT** BARNALA): SINGH Yes, Sir.

(b) The memorandum i" under consideration of the Government of India

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# State ment

The present position in respect of items mentioned in the memorandum of Punjab Government

SI. No.	Item	Suggestion of the State Government	Present position
1	Reduction in the prices of fertiliser so that they can come down to 1974 level.	Fertiliser prices should be brought to the level of 1974.	The prices of fertilisers were reduced six times during the period 18-7-1975 to 12-10-1977. The present level of price of fertiliser is lower than the same as on 1-6-74. This will be evident from the following:—
			Name of Price (Rs. per tenne) fertiliser. As on As on 1-6-74 date
			Urca 46%(N) . 2000 1550 Amm. Sulphate 925 925 D.A.P 3005 2210
			CAN 26 % (N) 1145 1060 MOP . 1220 795
2	Abolition of sales tax .	Fertilisers may be exempted from sales tax.	The State Government have been suitably advised. Some of the States expressed their inability to do so on the ground of difficult resources position; others have tried to rationalise or reduce them. However; the question of exemption of fertilisers from Central Sales Tax under the Central Sales Act is also under consideration.
3	Rationalisation of prices of phosphatic fertilisers and mixtures.	Unit price of P205 in different complexes should be at the same level and the price should be fixed on per kg. basis of nutrient (P205).	This is under consideration.
4	Reduction in Excise Duty.	Excise Duty may be reduced and the benefits may be passed on to the farmers.	The Central Government have already reduced Excise Duty on Single-Super phosphate and Triple Super Phosphate from 15% to 7½%. In the case of Muriate of Potash the Countervailing Customs Duty at the rate of 15% was abolished. The benefit has been passed on to the farmers.
5	Increasing the availability of credit for distribution of fertilisers by institutional agencies.	Short-term loans sanctioned by the Central Govt. may be given for the entire quantity of pool fertiliser purchased by the State Governments united by available for both pool and non-pool fertilisers purchased by the institutional agencies in the State.	The credit mentioned in the Memorandum relates to the short term credit given by the Deptt. of Agriculture. In addition to this credit, the Commercial Banks as well as the Cooperative Banks also give distribution credit to the institutional agencies. Efforts are being made to increase the availability of credit in coming years.

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Sl. Item No. Suggestion of the State Government Present position

6 Introduction of storage of Pool fertilisers in bulk in the State and handling of bulk fertilisers. Food Corporation may resort to bulk storage in the Stae at 2 or 3 places from where fertilisers can be supplied. The Govt. of India may also make arrangements for bulk handling on urgent bill A pilot project for setting up of bulk storage and also for bulk handling is under consideration. The World Bank have agreed to provide necessary assistance in this regard.

# Setting up of a Book Shop by the National Book Trust of India

690. DR. LOKESH CHANDRA: Will ;he Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be please^ to state;

- (a) what are the initial expenses on the setting up of the bookshop by the National Book Trust of India in Delhi:
- (b) what is the monthly rent of the building housing the bookshop and what are its establishment charges;
- (c) what is the quantum of sales effected at the bookshop during 1977-78?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) The initial expenditure on the setting up of the bookshop was 10,613.60. This amount includes cost of such items as display equipment, floor coverings, electrical fittings, sign boards, publicity etc.

(b) The monthly rent of the building (about 6000 sq. ft.)  $i_s$  Rs. 7000. The bookshop is located only in *o'ne* room of about 528 sq. ft. measuring approximately one twelfth  $_0$ f the total area of the building. The remaining accommodation in the building is used for Trust's office purposes.

At present only one Clerk and one trart'-time attendant are employed in

the bookshop. The cost of this establishment is about Rs. 626 p.m.

(c) As the bookshop was formally declared open only on 17th June, 1978, the question of sales at the bookshop during 1977-78 does not arise. It may, however> be mentioned'that after the opening of the bookshop on 17th June. 1978 and upto 10th July, 1978 about 5000 copies of books under different series, valued at about Us. 11,000 were sold through the shop.

## Baweja Committee Report on the DDA

691. DR. LOKESH CHANDHA-SHRI JAGJIT SINGH ANAND;

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) whether Government propose to place the Baweja Committee report  $o_n$  the DDA on the Table of the House; and
- (b) if the answe<sub>r</sub>  $t_0$  part (a) above  $b_e$  in the negative, what  $ar_e$  the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): (a) and (b) The Committee of Experts (known as Baweja Committee) comprised of officials only, and was set up to examine specific questions. Its report is not intended to be published.